### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UN-STARRED QUESTION No.637 TO BE ANSWERED ON 20.07.2018

### INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

# 637. SHRI RAM TAHAL CHOUDHARY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of the Integrated Child Development Services (ICDS) scheme implemented by the Government indicating the districts in which it is under implementation in the country, particularly in Jharkhand; and
- (b) the funds allocated/released and utilised under the said scheme to Jharkhand along with the number of beneficiaries thereunder during each of the last three years and the current year?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

The Integrated Child Development Services (ICDS) Scheme was launched in 1975 all (a) over the country with the objectives to (i) to improve the nutritional and health status of children in the age-group 0-6 years; (ii) to lay the foundation for proper psychological, physical and social development of the child; (iii) to reduce the incidence of mortality, morbidity, malnutrition and school dropout; (iv) to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and (v) to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education. In order to achieve the ICDS objectives, a package of six essential services comprising (i) Supplementary nutrition; (ii) Immunization; (iii) Health check-up; (iv) Referral services; (v) Pre-school non-formal education; and (vi) Nutrition & health education are provided to the targeted beneficiaries i.e. all children below 6 years, Pregnant and Lactating Mothers. Three of the six services namely Immunisation, Health Check-up and Referral Services are delivered through Public Health Infrastructure under the Ministry of Health & Family Welfare.

The scheme is universalized and open to all eligible beneficiaries, without any discrimination on the basis of age group, gender, marital status, etc. All children below 6 years, Pregnant and Lactating Mothers are eligible for services

and children below 6 years, Pregnant and Lactating Mothers are eligible for services under Anganwadi Services. Anganwadi Services is self selecting scheme and no targets are fixed for beneficiaries of either Supplementary Nutrition or Pre-school non-formal education.

(b) Statements showing release of funds and number of beneficiaries under the Scheme during the last 3 years and the current year are at **Annex-I** and **II** respectively.

# Statement referred to in Part (b) of the Lok Sabha USQ No.637 for 20.07.2018

#### CONSOLIDATED STATEMENT INDICATING STATE-WISE FUNDS RELEASED (ANGANWADI SERVICES (General), CONSTRUCTION OF AWC BUILDINGS, SUPPLEMENTARY NUTRITION PROGRAMME AND TRAINING) UNDER ANGANWADI SERVICES SCHEME DURING LAST THREE YEARS AND CURRENT YEAR 2018-19 (UPTO 16.07.2018)

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		2015-16		2016-17		2017-18		2018-19
SI. No.	STATE	Funds	Exp.	Funds released	Exp. Reported	Funds	Exp.	Funds released
1	2	3	4	5	6	7	8	9
1	ANDHRA PRADESH	68818.48	98148.45	56387.46	86726.76	58474.18	62304.49	34207.54
2	BIHAR	102372.56	144090.04	98099.36	131535.62	92217.01	121321.71	59181.66
3	CHHATTISGARH	51151.54	64376.96	41939.90	62042.55	56762.73	NR	18746.59
4	GOA	1228.04	2715.22	1067.70	2206.61	1649.60	NR	576.50
5	GUJARAT	64185.05	98608.32	69417.36	88592.55	62275.13	NR	20992.06
6	HARYANA	16081.19	26580.94	20871.79	25778.90	20914.78	10395.30	8451.76
7	HIMACHAL PRADESH	19507.32	21044.30	23696.07	21452.43	21612.57	NR	12490.54
8	JAMMU & KASHMIR	27362.65	35271.02	26732.11	17914.48	19328.24	1718.39	16882.27
9	JHARKHAND	46217.72	57446.15	48163.54	68019.68	42081.45	NR	16772.55
10	KARNATAKA	96394.53	154998.70	53686.59	129290.96	92834.76	NR	40375.38
11	KERALA	28554.27	58765.87	34357.05	38243.59	32460.32	NR	10545.88
12	MADHYA PRADESH	108673.52	196464.40	110506.46	165029.79	116645.68	NR	55186.72
13	MAHARASHTRA	104166.66	107134.98	105660.17	39276.10	102957.15	NR	76788.25
14	ODISHA	65643.69	106505.11	72497.49	103693.47	95323.96	NR	39262.70
15	PUNJAB	13689.39	14497.21	16982.50	24533.14	20168.46	NR	8362.87
16	RAJASTHAN	49851.78	103243.25	62397.70	88770.99	67542.98	NR	22242.00
17	TAMIL NADU	63744.93	78363.14	47085.82	86703.43	49336.98	NR	21001.54
18	UTTARAKHAND	35710.06	28416.41	21399.62	26696.54	27990.11	14657.96	14718.25
19	UTTAR PRADESH	281398.92	373571.94	278089.75	409762.10	215246.75	144712.84	118175.48
20	WEST BENGAL	79465.80	151836.50	66563.30	149685.79	99426.41	NR	52750.74
21	TELANGANA	37918.23	57138.46	29877.27	55212.32	38468.27	37902.92	14201.01
22	DELHI	13775.25	18120.31	14168.00	18963.75	10868.44	NR	6120.88
23	PUDUCHERRY	1673.27	1708.59	2299.22	1691.26	1455.40	NR	223.82
24	ANDAMAN & NICOBAR	1421.03	991.04	1207.51	259.80	1295.81	273.08	563.38
25	CHANDIGARH	1420.25	649.78	762.19	574.51	1077.47	509.47	661.82
26	D. & NAGAR HAVELI	210.97	148.58	569.61	NR	323.11	129.89	234.90
27	DAMAN & DIU	133.55	92.37	307.96	141.54	279.45	204.80	123.26
28	LAKSHADWEEP	155.91	122.64	146.95	NR	165.31	NR	134.84
29	ARUNACHAL PRADESH	12923.23	12473.86	11346.05	8341.25	14588.50	NR	6269.48
30	ASSAM	92972.20	90367.00	64397.66	70641.49	70237.54	NR	47920.16
31	MANIPUR	10267.27	13185.16	9998.54	6387.10	17647.46	NR	7399.22
32	MEGHALAYA	12418.60	12927.10	19135.66	15795.83	19864.97	16325.54	8040.94
33	MIZORAM	5371.93	4902.59	4666.49	5572.76	6174.29	1778.86	2393.50
34	NAGALAND	8796.00	13692.96	15149.57	13784.25	16652.36	NR	6208.30
35	SIKKIM	2022.73	2129.49	1625.01	1940.57	1983.22	393.74	1090.58
36	TRIPURA	18194.62	16348.98	11710.57	14021.61	13101.10	7173.98	8214.60
	TOTAL	1543893.14	2167077.82	1442970.00	136484.86	1509431.95	7567.72	757511.97

NR – Not reported

\* During 2017-18 expenditure booked only SNP component.